

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-507
IB-620/ND/2022
IA/6066/2022

IN THE MATTER OF:

State Bank of India

.....Applicant

Vs.

Girish Bhatia

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 02.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Siddharth Sangal Advocate with Chirag Sharma
Advocate
For the Respondent : Vivek Sinha, Adv for R1,3,5&6, Adv Gautam Singhal,
Adv Rajat Chaudhary
For the RP : P. S. Oberoi, advocate for Mr. Anil Kumar Mittal

ORDER

Since the connected matter is listed on 10.06.2024, therefore, it may also
be listed on **10.06.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**